

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 70 OF 2019

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Jindal Ploy Filims Ltd

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Pardeep Dahiya for A1
Rhea Luthra for A1

Counsel for the Respondent(s) : Udit Gupta for R2
Anup Jain for R2
S. Rama for R2

ORDER

Finally, reply shall be filed within one weeks. Thereafter, rejoinder shall be filed within two weeks.

List the matter on **21.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK